

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:6148  
ANSWERED ON:05.05.2003  
LOAN GRANTS AND TECHNICAL ASSISTANCE TO POOR FARMERS  
RAMSHETH THAKUR

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the details of food processing units producing Mango Juice, Chavyanpras, Pickle, Murabba (Jam) and Amla being runat present in the country including Maharashtra, location- wise;
- (b) whether the Government propose to provide loans/grants and technical assistance to the poor farmers and tribals for setting up of such units all over the country;
- (c) if so, the details thereof alongwith the places where such units are proposed to be set up; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI N.T. SHANMUGAM)

- (a):2822 units in the country including 452 units in Maharashtra have been licensed under the Fruit Products Order(FPO) 1955 for production of either Mango juice or Pickle or Jam or Preserve. Chavyanpras is not licensed under FPO)and the data of such units is not available with Ministry of Food Processing Industries.
- (b) to (d): Under the Plan Scheme of the Ministry, financial assistance in the form of grant is provided for setting up food processing industries and their modernization and expansion. Assistance is also provided to private industries, public sector undertakings, non-governmental organizations, cooperatives, for technically feasible and financially viable projects. Higher quantum of assistance is provided for projects in difficult areas including Integrated Tribal Development Project Areas.